

310 CP/113(CHE)/2022

ORDER

Lieutenant Colonel Sandeep Dewan, Petitioner in person.

Ld. Counsel Ms. Ashwini for the Respondent.

Arguments in rebuttal heard.

Orders Reserved.

Seven days time is given to the parties to file brief synopsis of arguments not exceeding three pages and copy be served on the opposite parties.

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)